

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:6202
ANSWERED ON:05.05.2015
FINANCIAL IRREGULARITIES IN PSUS
Yellaiah Shri Nandi

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether any report regarding deficiencies in the management Of PSUs resulting in financial irregularities leading to huge financial losses to the exchequer has been received during the last two years and the current year;
- (b) if so, the details thereof along with the amount of financial losses involved therein, case-wise; and
- (c) the action taken against the responsible officials along with the steps taken to overcome such losses and prevent the recurrence of such lapses in future?

Answer

THE MINISTER OF STATE FOR HEAVV INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA)

(a) & (b): The Comptroller and Auditor General oi India (C&AG) conduct the audit of Central Government Companies and Corporation under the pro- visions of Section 619 (3) (b) of Companies Act, 1956. The C&AG has brought out Report No.13 of 2013(Compliance Audit Observations) in the year 2013 which contained audit observations relating to 38 PSUs under 15 Ministries/ Departments. Similarly, in the year 2014, C&AG's Report No. 13 of 2014 contained audit observations relating to 39 PSUs under 18 Ministries/Departments. PSU-wise details of audit observations are given in these C&AG's reports. These reports were placed in the Parlia- ment in the respective years and are available in public domain inc- luding on the website www.saiindia.gov.iri.

(c): In order to monitor and expedite the follow up action on C&AG report, administrative Ministries / Departments have set up Monitoring Cells. Admi- nistrative Ministries are requireci to submit the follow up Action Taken Notes vetted by the C&AG in respect of Reports Of the C&AG presented to Parliament to the Committee on Public undertakings (COPU) within six months from the date of presentation of the relevant Audit Reports. Some of the paras/perfbrmance audit reports are also selected by COPU for examination every year. During examination of such paras, oral evidence from represen- tatives Of PSU Management / Ministry is also taken by the COPU.